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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

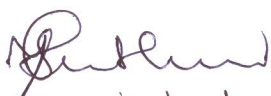
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

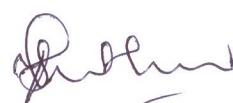
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/221/2016  
NAME OF THE PETITIONER(S) : S. John Rose  
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited  
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Y. Shenthilraj  
Counsel for Petitioner

→   
17/10/16



R. SANKARANARAYANAN

ADVOCATE FOR  
RESP



ORDER

Counsel for the petitioner present. Counsel for respondent present. Counsel for petitioner prayed time for filing petition for impleading necessary parties. At request time is extended. Put up on 15.11.2016 at 10.30 A.M.

  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

  
(K Anantha Padmanabha Swamy)  
Member (Judicial)